two million tonnes of iron ore annually from 1967. It is expected handle 1.5 million tonnes of iron ore per annum for export from Daitari Iron Ore Mines from May, 1967 on-

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wards.

- (b) At present there is no regular production of iron ore from Daitari mines. Large scale production will start only in March, 1967 after the Ore Handling Plant is commissioned. The mines are being planned to produce on an average two million tonnes per annum.
- (c) The Orissa State Commercial Transport Corporation, a Public Sector Undertaking under the State Government will be responsible for transporting the iron ore from Daitari mines to the Paradip Port for export.

Railway Hospital Nurses and Staff

1059 Shri Gokulananda Mohanty: Will the Minister of Railways be pleased to state:

- (a) the reasons for mass transfer of Hospital nurses and staff in general including trade union officials who are Railway Employees serving on the Eastern and South Eastern Railways; and
- (b) how many of these belong to class I and class II Railway Services?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) No mass transfers of staff have taken place either on the Eastern or South Eastern Railways. have been transferred including some trade union officials under the extent orders of periodical transfers. Tade Union officials are not exempted from the operation of these orders.

Some Nurses also have been transferred from Calcutta area to other Divisions for administrative reasons in the interest of service.

(b) None.

Malegaon Powerloom Co-operative Associations

1060. Shri Kishen Pattnavak: Shri Madhu Limaye:

Will the Minister of Commerce be pleased to state:

- Government (a) whether have received any representation from the Malegaon Powerloom Co-operative Association recently; and
 - (b) if so, the action taken thereon?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi); (a) Several representations have been received from Powerloom Associations in Malegaon regarding issue of licences under the Central Excise and about closure of unauthorised powerlooms.

(b) These are under consideration.

Welfare Schemes for Denotified Tribes

1061. Shri Kindar Lal: Shri Vishwa Nath Pandey: Shri Kolla Venkalah: Shri M. N. Swamy; Shri Laxmi Dass:

Will the Minister of Social Welfare be pleased to state:

- (a) whether it is a fact that the Central Government has asked the State Governments to draw up comprehensive schemes for the welfare of the denotified tribes: and
- (b) if so, the reaction of the State Governments thereto?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar); (a) Yes, Sir.

(b) The State Governments have formulated various schemes for raising the educational and economic level of these tribes. An illustrative list of the schemes is given below. The schemes are further reviewed annually in the Working Groups Meetings consisting of the representatives of the concerned State Governments/Union